

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application No.4 of 2013 (SZ)
M.A.No.295 of 2016**

Applicant(s)

Respondent(s)

C.H.Balamohan

Vs. Union of India, MoEF, New Delhi
and others.

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

M/s.T.Mohan, S.Devihe &
Mr.A. Yogeshwaran

Mr.G.M.Syed Nurullah Sheriff
for R1,& R2
Mr.Su.Srinivasan for R5
M/s. M.K.Subramanian, Mr.Manoharan
& P.Velmani for R6 , R7 & R8, R22
M/s. D. Nagasaila, V.Suresh and
D. Moses for R-3 & R4
Shri K.R.Harin for R-9 to R-13, R20
Shri T.Sai Krishnan for R16
Shri T.N.C Kaushik for R17
Shri P.H.Manoj Pandian, Senior Counsel
S.Kamalesh Kannan
S.Saisathya Jith for R18 & R19
Mr.Bikas Kar Gupta for R14
Mr.Deepak Kumar Pani for R15
M/s.G.Veerapathiran
M.Sarfudeen Ali Ahamed,
M.Chidambaram & A.Sonal for R21
Mr.Selvendran for R23 & R24

Note of the Registry	Orders of the Tribunal
Item No.3	<p>Date: 24th August, 2017</p> <p>In our order dated 18.05.2017, based on the records produced by MoEF & CC relating to the status of preparation of Coastal Zone Management Plan (CZMP) in respect of 13 Coastal States, we have enumerated the position regarding Andhra Pradesh, Karnataka, Kerala, Tamil Nadu, Puducherry and Lakshadweep. Except Puduherry and Lakshadweep, other States</p>

have not completed the process of sending the proposals to MoEF & CC to approve and notify the Integrated Coastal Zone Management Plan for the entire country.

On behalf of Government of Tamil Nadu, it is informed that the process is on and in fact the draft CZMP was proposed to be notified on 15th August, 2017 and as per the time schedule the public hearing is proposed to take place in October and ultimately the proposal will be sent to Government of India in December, 2017.

However, in respect of other States, there is no information. Therefore, we direct the State of Andhra Pradesh, Karnataka and Kerala to file the Status Report and also time frame for the purpose of sending the CZMP proposals to the Government of India.

The learned counsel appearing for the applicant submits that in respect of Puducherry, the direction given by us earlier is based on the submission made earlier.

Needless to state that if the Government of Tamil Nadu has prepared the draft CZMP, the same shall be uploaded on the website of the Government immediately.

Post this application on 05.10.2017.

, JM (Justice Dr.P.Jyothimani)
,EM (Shri P.S. Rao)

